

FIR No. 31/19
PS Rajinder Nagar

16.09.2020

(Through Video Conferencing over Cisco Webex Meeting)
Case taken up in view of circular no. 23456-23616 DJ(HQ)/ Covid-19
Lockdown/Physical Courts Roster/2020 dt. 30.08.2020 directions issued by Ld.
District & Sessions Judge (HQ).

Present: Ld. APP for the State.

WSI Soni Lal.

Victim 'M' with her minor daughter.

Ms. Bhawana from Nari Niketan Shelter home.

Pursuant to directions issued on 14.09.2020 status report under the signatures of WSI Soni Lal is received. Same is perused.

As per the status report, on 14.09.2020 the directions were issued by CWC for keeping victim 'M' and her minor daughter 'K' in CHG Nirmal Chaya, Delhi till further directions. It is further stated in the report that when the victim and her minor daughter was taken to CHG Nirmal Chaya, they were not allowed admission due to want of space and thereafter, CWC was apprised of the situation. It is further stated in the report that CWC had directed that the orders qua alternative place of custody of victim and her minor daughter will be passed and till then they be kept at Nari Niketan Shelter Home. It is further reported that matter is listed for 28.09.2020 before CWC.

Ms. Bhawna from Nari Niketan Shelter Home also affirms the aforesaid submissions made by WSI Soni Lal. Copy of order dt. 14.09.2020 passed by CWC is also perused. Perusal of same would reveal that the custody orders qua victim and her minor daughter have been already passed by CWC and matter is listed for 28.09.2020 for filing action taken report in the matter.

In such circumstances, as the CWC being the competent body having jurisdiction in the matter, has already passed the custody orders qua victim 'M' and her minor daughter 'K', therefore, no further orders from this Court are warranted in the present application. Accordingly, the present application stands

[Signature]
16/09/2020

disposed off.

Copy of this order be sent to SHO/IO concerned through email, for information.



(RISHABH KAPOOR)

MM-03(Central),THC,Delhi

16.09.2020